

करने के लिए कहा गया। पुलिस की रिपोर्ट की प्रतीक्षा की जा रहा है।

#### **Over-bridge at Aunrihar Jn.**

**1165. Shri Vishram Prasad:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a Railway over-bridge has been constructed at Aunrihar Jn. N. E. R. only for half the portion; and

(b) if so, when the railway is considering to complete the other half portion?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaj Khan):** (a) and (b). The existing foot-bridge at Aunrihar Junction connects the island platform on which the station building is situated with the approach road on the south of the yard. Access is there by provided from the station building and the platform to the approach road. It is not found necessary to extend the Bridge to the North side, as it is not required for the convenience of passengers.

#### **Training stipend**

**1166. Shri Vishram Prasad:** Will the Minister of Railways be pleased to state:

(a) whether there is a difference in authorised and pre-authorised scale of stipend; and

(b) if so, why AIOW and APWI get authorised scale of stipend whereas traffic apprentices get un-authorised scale for similar training?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaj Khan):** (a) Yes.

(b) The revision of rates of stipends to be granted to traffic apprentices, consequent upon the introduction of authorised scales of pay, is still under consideration.

#### **National Highway (Orissa)**

**1167. Shri G. Mohanty:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a change in the alignment of the National Highway in Bhadrak Town, Orissa, in abandonment of the old alignment along the present road known as Grand Trunk Road; and

(b) if so, the advantages of the new alignment?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) The new alignment will be out side the Bhadrak town to avoid congestion and would involve less acquisition of built up area.

#### **Wagons for U. P. Oil Industry**

**1168. Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that U. P. Oil Industry has been granted the lowest priority in the allotment of wagons so far as the movement of oil is concerned;

(b) if so, the reason therefor; and

(c) the steps taken by Government to raise this priority?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):**

(a) No Sir. It is not a fact that U. P. Oil Industry as such has been granted the lowest priority in the allotment wagons so far as the movement of oil is concerned. Traffic in oil from U. P. oil industries enjoys the same priority as the traffic from other states.

(b) and (c). Do not arise.

#### **'Zaid' Crops**

**1169. Shri Vishram Prasad:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have laid a great stress to produce 'Zaid' (additional summer) crops during the emergency;

(b) if so, how much area would be covered under the 'Zaid crops scheme this year; and

(c) the additional yield expected?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes. The importance of increasing production of short-period crops has been emphasised to the State Governments and they have been requested to bring as much area under these crops as feasible.

(b) and (c). The exhortation was general and no specific targets of acreage or output were laid down. It is not therefore possible to give an estimate of anticipated additional acreage and yield of these short duration crops.

#### Scheduled Castes and Scheduled Tribes Employees

**1170. Shri Vishram Prasad:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the number of Scheduled Castes and Scheduled Tribes employees in departments in his Ministry during 1962-63 has been very low;

(b) if so, the reason therefor; and

(c) the steps Government are taking to complete the quota according to their reservation?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

#### यवतमाल-मूर्तजापुर रेलवे

११७१. श्री दे० शि० पाटिल : क्या रेलवे मंत्री यह बातों की कृपा करेंगे कि :

(क) क्या यवतमाल मूर्तजापुर छोटी लाइन रेलवे है ;

(ख) क्या इस रेलवे को भारत सरकार चलाती है या कोई ब्रिटिश कम्पनी चलाती है ; और

(ग) यदि इसे ब्रिटिश कम्पनी चलाती है, तो उस का करार कब समाप्त होने वाला है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खाँ) : (क) से (ग). यवतमाल एलिचपुर रेलवे छोटी लाइन की रेलवे है और इस की लम्बाई ११७.८१ मील है । मूर्तजापुर इस लाइन का मध्यवर्ती स्टेशन है । 'सेन्ट्रल प्राविन्सेज रेलवे कम्पनी' नाम की एक भारतीय कम्पनी इस रेलवे की मालिक है जो भारतीय कम्पनी अधिनियम के अधीन राजस्टैंड है । मेसर्स किल्लिक इन्डस्ट्रीज लिमिटेड, बम्बई इस रेलवे के मैनेजिंग एजेंट है । मध्य रेलवे के माध्यम से केन्द्रीय सरकार इस रेलवे का संचालन और अनुरक्षण करती है । इस कम्पनी के साथ जो करार हुआ है उस के अधीन केन्द्रीय सरकार को यह विकल्प है कि यदि वह चाहे तो हर दस साल के बाद १२ महीने का नोटिस दे कर इस रेलवे को खरीद सकती है । करार निर्धारित करने का प्रगला विकल्प ३१-७-१९६७ को पड़ेगा ।

सीमावर्ती पहाड़ी क्षेत्रों में कृषि का विकास

११७२. { श्री कछुवाय :  
श्री बड़े :  
श्री आंकार लाल बेरवा :

क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सीमावर्ती पहाड़ी क्षेत्रों में कृषि के विकास के लिये कोई कार्यक्रम बनाया गया है ;

(ख) यदि हां, तो उस की क्या रूप-रेखा है ;

(ग) इस कार्यक्रम की क्रियान्विति में कितना धन व्यय किया जायेगा ; और